National Company Law Tribunal Allahabad Bench

CPNO. 131/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH O	OF THE	
NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2017	(maja) 1	_

NAME OF THE COMPANY: Asset Reconstruction company (I Vs. Shanken Spinner Ltd Vs. Shanken Spinner Ltd

Signature Representation Designation Sl. NO. Folimi Advocate Composate Detta Kaln P. v. Dinesh

S. K. Tripatlui II Financial

Creditar

CP No.131/ALD/2017

Sh. P.V. Dinesh alongwith S.K. Tripathi for the Financial Creditor. Advocate Sh. Faheem Ahmad for the Corporate Debtor Company. He seeks time for filing Vakalatnama on behalf of the Corporate Debtor Company and to file objection to the present I.B. petition. The Vakalatnama is taken on record the time for filing objection is granted with such direction to serve an advance copy thereof the countries Financial Creditor is counsel.

The matter be listed on 16th November, 2017.

Date: 27/10/2017

Typed by Md. Zaid

H.P. Chaturvedi, Member(Judicial)